

Annexure-5

Name of the corporate debtor: M/s Bizzard Ceramica LLP (in Liquidation)

Date of commencement of liquidation: 17th March, 2026; List of stakeholders as on: 18th June, 2026

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1.	EPFO	State	27 th May, 2026	1735737	1735737	Unsecured	0	0	5.41	0	0	0	0	NA
2.	EODC, Custom House, Mundra, Rajkot	State	11 th April, 2026	47512206	39952897	Secured	0	0	0.23	0	0	0	7559309	NA
Total			-	49247943	41688634	-	0	0	5.65	0	0	0	7559309	-